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CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No.389 of 1995

Wednesday, this the 29th day of January, 2003

Hon'ble Mr. Justice R.R.K.Trivedi, V.C.  
Hon'ble Maj. Gen. K.K.Srivastava, A.M.

1. R.C. Khare,  
S/o Shri G.P.Khare  
R/o 938 Kalyani Devi  
Allahabad, at present  
posted as Inspector of  
Works (V), Northern Railway  
Allahabad.
2. Anil Kumar  
S/o Late N.P.Srivastava  
R/o 749, B., South Road  
Railway Colony,  
Allahabad, Presently working  
as Inspector of Works- III  
Northern Railway, Allahabad. ....Applicants.

(By Advocate : Shri S.Dwivedi)

Versus

1. Union of India through General Manager  
Northern Railway, Baroda House,  
New Delhi.
2. Divisional Railway Manager,  
Northern Railway, Allahabad.
3. Senior Divisional Personnel Officer,  
Northern Railway, Allahabad.
4. Divisional Superintending Engineer,  
Northern Railway, Allahabad. .... Respondents.

(By Advocate : Shri A.K.Roy)

ORDER (ORAL)

By Hon'ble Mr. Justice R.R.K.Trivedi. V.C.

By this OA under Section 19 of the A.T. Act, 1985,  
the applicant has prayed for a direction to respondents to

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(P)

assign the seniority of the applicant as Inspector of Works Grade-I with effect from 30.5.1986. He has also prayed for quashing the seniority list dated 5.10.93. It is not disputed that the seniority list dated 5.10.93 challenged in this OA has been withdrawn by the respondents. Thus, the grievance of the applicant against the seniority list has come to an end. The ends of justice <sup>shall be served</sup> ~~is done~~, if the applicant is given liberty to make a representation and claim the seniority w.e.f. 30.5.86 which shall be considered and decided by the respondents by a reasoned order within a period of three months from the date of receipt of the copy of the order <sup>in any case</sup> before finalising the seniority list if ~~he~~ has not finalised.

2. Subject to aforesaid direction, the OA is disposed of finally. No order as to costs.

A.M.

V.C.

RKM